

to time Government of India have been reviewing the restrictions imposed on the movement of foreigners in Sikkim ; only last week Government of India have relaxed the procedure for entry of foreigners into Sikkim.

Agencies Probing on the Crash of Air India Jambo Jet 'Kanishka'

282. SHRI T. BASHEER :

SHRI NARSINH MAKWANA :

SHRI SHANTI DHARIWAL :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the agencies probing on the crash of the Air India Flight 'Kanishka' ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : Government of India has appointed Justice B.N. Kirpal of the Delhi High Court as a Court to hold a formal investigation of the accident, under Rule 75 of the Aircraft Rules, 1937. Preliminary investigation was conducted by the Inspector of Accidents appointed by the Director General, Civil Aviation.

Discussion to Boost Tourism In West Bengal

283. SHRI SATYAGOPAL MISRA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Minister of Forest and Tourism of West Bengal met him on 25 June, 1985 in New Delhi and discussed with him the need to boost tourism in West Bengal ;

(b) if so, details of the discussions that took place ; and

(c) the steps taken by Government on the request made by the Minister of Forest and Tourism of West Bengal ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) A meeting was held between the West Bengal Minister of State in-charge of Tourism and the Union Minister of State for Tourism and Civil Aviation on 13th

June, 1985 and not on 25th June, 1985.

(b) and (c). The following are the details of the discussions that took place :—

(i) Construction of Tourist Lodge and cottages at Digha to be considered for execution by the State Agency after obtaining necessary clearance from Central Public Works Department.

(ii) New Schemes which were discussed in the meeting were introduction of rafting & canoeing on the rapids Rangeet—Tista & the creeks of the Sunderbans ; tourist facilities at Bijanbari in Darjeeling District, introduction of launch cruise on the Hoogly. However, the details of these schemes are awaited from the State Government.

(iii) For the construction of pilgrim's sheds at Sagar Island, a representative of Bhartiya Yatri Avas Vikas Samiti would hold discussions with the district authorities for speedy implementation of the scheme.

(iv) For the relaxation of restriction of foreigner's visit to North Bengal, it was agreed that the matter would be further pursued with the Ministry of Home Affairs.

(v) For increasing the number of flights from and to Calcutta, the State Govt. was requested to consider reduction of sales-tax on aviation fuel so as to give incentive to foreign airlines.

(vi) The West Bengal Minister requested the Union Minister to ensure proper publicity of West Bengal tourism in foreign countries. The Union Government officials assured that no effort was being spared in this regard. However, the State Government should on its part supply Central agencies with sufficient publicity materials regarding places of tourist interest in order to supplement Central efforts.

Manufacture of Tele-Communication Equipment

284. SHRI V. SOBHANADREESWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether Government are considering to encourage private sector to manufacture tele-communication equipment ;